

**GOVERNMENT OF INDIA  
COMMERCE AND INDUSTRY  
LOK SABHA**

UNSTARRED QUESTION NO:2252  
ANSWERED ON:11.03.2013  
IRREGULARITIES IN STC AND MMTC  
Rama Devi Smt. ;Singh Shri Ratan

**Will the Minister of COMMERCE AND INDUSTRY be pleased to state:**

- (a) whether there have been instances of irregularities in transactions carried out by the State Trading Corporation (STC) and the Metals and Minerals Trading Corporation (MMTC) during the last three years and the current year;
- (b) if so, the details thereof;
- (c) the details of the enquiry conducted by the Government in such cases along with its outcome; and
- (d) the corrective measures being taken by the Government to prevent such incidents in future?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (DR. D. PURANDESWARI)

- (a) to (c) Madam, certain instances were noticed in STC and MMTC relating transactions in import of pulses, bullion, coal, irregularities in retailing outlets, unauthorized lifting by business associates etc. On the basis of preliminary enquiries conducted, departmental proceedings were initiated against delinquent officials in these PSUs.
- (d) STC and MMTC have been streamlining their internal systems and procedures from time to time to prevent such reoccurrences. Guidelines were also issued for selection of business associates in PSUs with due diligence.